

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.490/(MAH)/2017

CORAM:

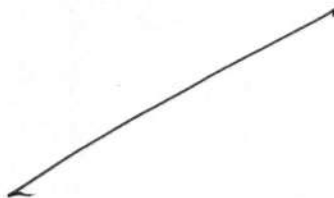
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Arjun Transport Co.Pvt Ltd .

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and  
230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|



**ORDER**

1. This Application is transferred from Hon'ble Bombay High Court.
2. This Application is seems to be Scheme of Amalgamation.
3. None Present.
4. Registry is Directed to issue notice for next hearing to the applicant.
5. Adjourned to 7<sup>th</sup> June, 2017.

**Date : 20<sup>th</sup> April, 2017.**

Sd/  
**M. K. Shrawat**  
**Member (Judicial)**